

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

CP/3/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Shri Tilak Thapa Vs M/S KB Center Pvt. Ltd. 2. Bijay Kumar Shah, 3. ROC, NER & 4. UCO Bank, Dibrugarh Branch
UNDER SECTION	U/s 271 (e) of Companies Act, 2013

For Petitioner (s) : Mr. R.Chakravorty, Adv

For Respondent (s) : Mr. Mukesh Sharma, Adv, R- 4.

ORDER

Ld. Counsel Mr. R. Chakravorty appears on behalf of the Petitioner. There is no representation for contesting respondents R-1 and R-2 continuously. Respondents R-1 and R-2 are hereby directed to appear and address their arguments on the next occasion without fail, failing which the matter would be reserved for orders after hearing the submissions of the counsel appearing for the applicant and R-3 and R-4. The Counsel appearing for the petitioner shall formally intimate the next date of the hearing to the counsel on record for R-1 and R-2.

List on **08.05.2024** for arguments.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)